

- (v) Two Hundred Eighty-second Report of the Law Commission of India on the Amendment in section 154 of the Code of Criminal procedure, 1973 for enabling online registration of FIR (September, 2023).
- (vi) Two Hundred Eighty-third Report of the Law Commission of India on the Age of Consent under the Protection of Children from Sexual Offences Act, 2012 (September, 2023).
- (vii) Two Hundred Eighty-fourth Report of the Law Commission of India on the Revisiting the Law on Prevention of Damage to Public Property (January, 2024).
- (viii) Two Hundred Eighty-fifth Report of the Law Commission of India on the Law on Criminal Defamation (January, 2024).
- (ix) Two Hundred Eighty-sixth Report of the Law Commission of India on the Comprehensive Review of the Epidemic Diseases Act, 1897 (February, 2024).
- (x) Two Hundred Eighty-seventh Report of the Law Commission of India on the Law on Matrimonial Issues relating to Non-Resident Indians and Overseas Citizens of India (February, 2024).
- (xi) Two Hundred Eighty-ninth Report of the Law Commission of India on the Trade Secrets and Economic Espionage (March, 2024).

[Placed in Library. For (i) to (xi), see No. L. T. 1625/18/24]

- II. (a) Sixty-seventh Annual Report and Accounts of the Indian Law Institute (ILI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1625/18/24]

Reports and Accounts (2023-24) of SJVN Limited, Shimla, Himachal Pradesh and POWERGRID, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRI PAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:-

- (i) (a) Annual Report and Accounts of the SJVN Limited, Shimla, Himachal Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1030/18/24]

- (ii) (a) Annual Report and Accounts of the Power Grid Corporation of India Limited (POWERGRID), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L. T. 1026/18/24]

I. Notifications of the Ministry of Communications

II. Reports and Accounts (2023-24) of the ITI Limited, Bengaluru and TCIL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I lay on the Table—

I. (a) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications (Department of Telecommunications), under Section 37 of the Telecom Regulatory Authority of India Act, 1997: -

- (1) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 8th July, 2024, publishing the Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) (Fourth Amendment) Regulations, 2024.
- (2) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 8th July, 2024, publishing the Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Sixth Amendment) Regulations, 2024.
- (3) No. RG-10/2/(1)/2023 [E-10742]., dated the 25th July, 2024, publishing the Registration of Consumer Organisations (Amendment) Regulations, 2024.
- (4) No. RG-17/(3)/2022-QoS., dated the 5th August, 2024, publishing the Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024.
- (5) No. RG-8/1/(9)/2021-B AND CS(1 AND 3)., dated the 14th August, 2024, publishing a Corrigendum to the Notification No. RG-8/1/(9)/2021-B AND CS(1 AND 3), dated the 8th July, 2024.
- (6) No. C-2/3/(2)/2021-QoS., dated the 28th October, 2024, publishing the Rating of Properties for Digital Connectivity Regulations, 2024.

[Placed in Library. For (1) to (6), see No. L. T. 1010/18/24]